| | Nam | e of the C | orporate D | ebtor: SHWETA | HOUSING ANI | D HOSPITALITY PRI | VATE LIMITED; Da | te of Comm | encement of C | IRP: 18.12.2023; List | of Creditors a | s on: 01.01.2024 | |
|-----------|---------------------|---------------|-------------------|----------------------------|-----------------|---|-----------------------------|------------------------|----------------|-------------------------------------|-----------------------|-----------------------------|-----------------|
| | | | | | List of oth | er creditors(Other | than financial cre | ditors and o | perational cre | ditors) | | | |
| | Name of Creditor | Date of Claim | | Details of Claims Admitted | | | | | Amount of | Amount of any | Amount of | Amount of | |
| SI No. | | | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | contingent | mutual dues, that may be set off | claim not admitted | Claim under Verification | Remarks, if any |
| | | | | | | | | | | | | | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |

ANUP KUMAR SINGH INSOLVENCY PROFESSIONAL IP Registration No.- IBBI/IPA-001/IP-P00153/ 2017-2018/10322

